

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 33 of 2014
in
Appeal No. 22 of 2014

Dated : 18th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Madhya Gujarat Vij Co. Ltd. ... Appellant (s)

Versus

**Ankur Scientific Energy
Technologies Pvt. Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anank K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

ORDER

As agreed by the learned counsel for the parties, post the main Appeal as well as I.A for final disposal on **13.03.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member
Ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**